

FORM G
(Version 3)

**INVITATION FOR "EXPRESSION OF INTEREST FOR
RANKINI POWER GENERATION PRIVATE LIMITED OPERATING IN "POWER
GENERATION" AT KOLKATA**

**(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)**

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	CD - Rankini Power Generation Private Limited PAN No. - AABCR1630B CIN No. - U40100WB1995PTC070451
2.	Address of the registered office	Registered office: Room No. 701, 7th Floor, Sidco Global Tower, CN 8/2, Sector-V, Salt Lake City, Kolkata - 700091, West Bengal, India
3.	URL of website	https://rankinipower.sumedhamanagement.com/
4.	Details of place where majority of fixed assets are located	The corporate debtor holds stake in Abhijeet MADC Nagpur Energy Private Limited (AMNEPL) which has a 246 MW power plant with 25.6 MW DG Sets at Nagpur. However, post the initiation date/ CIRP Initiation Application filing date, certain dilutions in the shareholding of AMNEPL have taken place which are under legal scrutiny.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	N.A.
7.	Number of employees/ workmen	There is only 1 employee in the company.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details about the Corporate Debtor or any additional information can be obtained from the Deemed Resolution Professional/ Resolution Professional through the provided email: ip.rankinipower@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The information can be obtained from the Deemed Resolution Professional/ Resolution Professional through email: ip.rankinipower@gmail.com
10.	Last date for receipt of expression of interest	08-10-2026

11.	Date of issue of provisional list of prospective resolution applicants	18-10-2026
12.	Last date for submission of objections to provisional list	23-10-2026
13.	Date of issue of final list of prospective resolution applicants	02-11-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07-11-2026 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)
15.	Last date for submission of resolution plans	07-12-2026*
16.	Process email id to submit Expression of Interest	ip.rankinipower@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is not registered with Ministry of Micro, Small and Medium Enterprise.

* Subject to receipt of approval for extension of the CIRP period from the Committee of Creditors and the Hon'ble NCLT, Kolkata Bench.

Further, refer Expression of Interest (EOI) Process Document available on the website of the corporate debtor at <https://rankinipower.sumedhamanagement.com/> or send an email to ip.rankinipower@gmail.com for relevant dates and detailed Expression of Interest.

Date: 23rd September, 2026

Place: Kolkata

For Rankini Power Generation Private Limited
Bijay Murmuria
Deemed Resolution Professional
In the matter of Rankini Power Generation Private Limited
Registration No: IBBI/IPA-001/IP-N00007/2016-17/10026
AFA Valid upto 31-12-2026
Registered address with IBBI: 6A Geetanjali Apartment, 8 B Middleton Street,
Kolkata - 700071, West Bengal
Registered E-mail ID with IBBI: bijay_murmuria@sumedhamanagement.com
Process specific E-mail address: ip.rankinipower@gmail.com
Website: <https://rankinipower.sumedhamanagement.com/>

ফর্ম 'জি' (ডার্সন ৩) আগ্রহ প্রজ্ঞাপনের আমন্ত্রণ রন্ধিনী পাওয়ার জেনারেশন প্রাইভেট লিমিটেড কলকাতায় পাওয়ার জেনারেশন কারবারে নিয়োজিত [ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজেলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ(১) অধীনে]	
ক্রম নং	প্রয়োজনীয় তথ্যাবলি
১.	কর্পোরেট স্বগৃহীতার নাম, প্যান ও সিআইএন/এলএলপি নম্বর রন্ধিনী পাওয়ার জেনারেশন প্রাইভেট লিমিটেড PAN: AABCR1630B CIN: U40100WB1995PTC070451
২.	রেজিস্টার্ড অফিসের ঠিকানা রেজিস্টার্ড অফিস: ক্রম নং ৭০১, ফ্লোর ৭, সিডকো গ্লোবাল টাওয়ার, সিএন ৮/২, সেক্টর-৫, সফট লেক সিটি, কলকাতা-৭০০০৯১, পশ্চিমবঙ্গ, ভারত
৩.	ওয়েবসাইটের ইউআরএল https://rankinipower.sumedhamanagement.com/
৪.	সিহেভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ কর্পোরেট স্বগৃহীতা অভিজিত এমএডিসি নাগপুর এনার্জি প্রাইভেট লিমিটেড (এএমএনইপিএল)-তে অংশীদারির অংশ ধরে রেখেছে যার নাগপুরে ২৫.৬ মেগাওয়াট জিডি সেট সহ ২৪৬ মেগাওয়াটের পাওয়ার প্ল্যান্ট আছে। অবশ্য, ইনিসিয়েশন তারিখ/সিআইআরপি ইনিসিয়েশন আবেদন জমার তারিখের পর, এএমএনইপিএল-এর শেয়ারধারকের কিছু ডাইলুশন নেওয়া হয়েছে যা আইনি ক্রুটিনির অধীন।
৫.	মূল পণ্য/পরিষেবার ক্যাপাসিটি প্রযোজ্য নয়
৬.	শেষ অর্ধবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য প্রযোজ্য নয়
৭.	কর্মী/শ্রমিকের সংখ্যা কোম্পানিতে কেবলমাত্র একজন কর্মচারী আছে।
৮.	দুই বছরের আর্থিক বিবৃতি (তফসিল-সহ) সমেত স্বগৃহীতাদের বিশদ তথ্য যে ইউআরএলে পাওয়া যাবে ip.rankinipower@gmail.com এর মাধ্যমে ইন্টেরিম রেজেলিউশন প্রফেশনাল/রেজেলিউশন প্রফেশনালের কাছ থেকে কর্পোরেট স্বগৃহীতা বা অন্য অতিরিক্ত তথ্যের বিশদ পাওয়া যেতে পারে।
৯.	উক্ত কোডের ২৫(২)(এইচ) ধারাবীনে রেজেলিউশন আবেদনকারীদের যোগ্যতামান যে ইউআরএলে পাওয়া যাবে ip.rankinipower@gmail.com এর মাধ্যমে ইন্টেরিম রেজেলিউশন প্রফেশনাল/রেজেলিউশন প্রফেশনালের থেকে তথ্য পাওয়া যেতে পারে।
১০.	এক্সপ্রেশন অফ ইন্টারেস্ট গ্রহণের শেষ তারিখ ০৮.১০.২০২৬
১১.	সম্ভাব্য রেজেলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ ১৮.১০.২০২৬
১২.	প্রতিশ্রুতি তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ ২৩.১০.২০২৬
১৩.	সম্ভাব্য রেজেলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ ০২.১১.২০২৬
১৪.	সম্ভাব্য রেজেলিউশন আবেদনকারীদের জন্য ইনফরমেশন মেমোরান্ডাম, ইভালুয়েশন ম্যাট্রিক্স ও রেজেলিউশন প্ল্যানের জন্য অনুরোধ প্রকাশের তারিখ (যোগ্য পিআরএ দ্বারা নন-ডিসক্লোজার এগ্রিমেন্ট গ্রহণের বিষয়)
১৫.	রেজেলিউশন প্ল্যান জমার শেষ তারিখ ০৭.১২.২০২৬*
১৬.	ইওআই জমার প্রসেস ই-মেল আইডি ip.rankinipower@gmail.com
১৭.	এমএসএমই রূপে কর্পোরেট স্বগৃহীতার রেজিস্ট্রেশন স্ট্যাটাস সম্পর্কিত তথ্য কর্পোরেট স্বগৃহীতা ছোট, ক্ষুদ্র ও মাঝারি উদ্যোগ মজুকে নথিভুক্ত নয়।

*স্বগৃহীতাদের কমিটি এবং মহামান্য এনসিএলটি, কলকাতা বেক থেকে সিআইআরপির মেয়াদ বাড়ানোর জন্য অনুমোদন গ্রহণের বিষয়।

পুনরায়, আগ্রহ প্রজ্ঞাপন (ইওআই) প্রসেস নথি কর্পোরেট স্বগৃহীতার ওয়েবসাইট <https://rankinipower.sumedhamanagement.com/>-তে উপলব্ধ বা প্রাসঙ্গিক তারিখ ও আগ্রহ প্রজ্ঞাপনের বিষয়ের জন্য ip.rankinipower@gmail.com-তে ই মেল পাঠাতে পারেন।

রন্ধিনী পাওয়ার জেনারেশন প্রাইভেট লিমিটেড-এর তরফে
বিজয় মুরমুরিয়া

ডিমড রেজেলিউশন প্রফেশনাল

রন্ধিনী পাওয়ার জেনারেশন প্রাইভেট লিমিটেড-এর বিষয়ে
রেজিস্ট্রেশন নম্বর: IBBI/PA-001/IP-N00007/2016-17/10026

এফএ ৩১.১২.২০২৬ পর্যন্ত বৈধ

আইবিবিআই তে নথিভুক্ত ঠিকানা: ৬এ গীতাজলি অ্যাপার্টমেন্ট

৮বি মিডলটন স্ট্রিট, কলকাতা-৭০০০৭১, পশ্চিমবঙ্গ

আইবিবিআই তে নথিভুক্ত ই-মেল আইডি: bijay_murmuria@sumedhamanagement.com

নির্দিষ্ট প্রসেস ই মেল ঠিকানা: ip.rankinipower@gmail.com

ওয়েবসাইট: <https://rankinipower.sumedhamanagement.com/>

স্থান: কলকাতা

তারিখ: ২৩ সেপ্টেম্বর, ২০২৬

**FORM G
(Version 3)**

**INVITATION FOR "EXPRESSION OF INTEREST"
FOR RANKINI POWER GENERATION PRIVATE LIMITED
OPERATING IN "POWER GENERATION" AT KOLKATA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

SL.	RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No.	CD - Rankini Power Generation Private Limited PAN No. - AABCR1630B CIN No. - U40100WB1995PTC070451
2.	Address of the Registered Office	Registered Office: Room No. 701, 7th Floor, Sidco Global Tower, CN 8/2, Sector-V, Salt Lake City, Kolkata - 700091, West Bengal, India
3.	URL of Website	https://rankinipower.sumedhamanagement.com/
4.	Details of place where majority of fixed assets are located	The corporate debtor holds stake in Abhijeet MADC Nagpur Energy Private Limited (AMNEPL) which has a 246 MW power plant with 25.6 MW DG Sets at Nagpur. However, post the initiation date/ CIRP Initiation Application filing date, certain dilutions in the shareholding of AMNEPL have taken place which are under legal scrutiny.
5.	Installed capacity of main products / services	N.A.
6.	Quantity and value of main products / services sold in last financial year	N.A.
7.	Number of employees/ workmen	There is only 1 employee in the Company.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details about the Corporate Debtor or any additional information can be obtained from the Deemed Resolution Professional / Resolution Professional through the provided email: ip.rankinipower@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The information can be obtained from the Deemed Resolution Professional / Resolution Professional through email: ip.rankinipower@gmail.com
10.	Last date for receipt of expression of interest	08-10-2026
11.	Date of issue of provisional list of prospective resolution applicants	18-10-2026
12.	Last date for submission of objections to provisional list	23-10-2026
13.	Date of issue of final list of prospective resolution applicants	02-11-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07-11-2026 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)
15.	Last date for submission of resolution plans	07-12-2026*
16.	Process email id to submit Expression of Interest	ip.rankinipower@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	The Corporate Debtor is not registered with Ministry of Micro, Small and Medium Enterprise.

* Subject to receipt of approval for extension of the CIRP period from the Committee of Creditors and the Hon'ble NCLT, Kolkata Bench.

Further, refer Expression of Interest (EOI) Process Document available on the website of the corporate debtor at **<https://rankinipower.sumedhamanagement.com/>** or send an email to **ip.rankinipower@gmail.com** for relevant dates and detailed Expression of Interest.

For Rankini Power Generation Private Limited
Bijay Murmuria

Deemed Resolution Professional
In the matter of Rankini Power Generation Private Limited
Registration No: IBBI/IPA-001/IP-N00007/2016-17/10026
AFA Valid upto 31-12-2026

Registered address with IBBI: 6A Geetanjali Apartment,
8B Middleton Street, Kolkata - 700071, West Bengal

Registered E-mail ID with IBBI: bijay_murmuria@sumedhamanagement.com

Process specific E-mail address: ip.rankinipower@gmail.com

Website: <https://rankinipower.sumedhamanagement.com/>

Place: Kolkata

Date: 23rd September, 2026

**NOT
SPEC**

Dear Sir,
Security
shares
Circular
from Ju
request
docume
In orde
MIRSD
windov
from F
Transfe
This fac
(extend
deficien
below m

**Execut
of Tran**

Before
April 01

All tran
will be
transfer
under lo
not be
period.
physica
Accord
have m
advanta
Client N
and any
the Cor
timeline

M/s. B
Office M
Mahaka
Tel.: (02
(From 9
Email lo

Update
Shareh
KYC de
Holding
risks as
Thanki
For DC
Sd/
Dilip D
Sr. Gen
Date: 2